

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b): Sound and Light Programmes on the theme 'Struggle for Independence and Progress thereafter' are proposed at present to be put up at seven other centres in the country including Delhi.

Employees of Former Rulers of Indian States

2290. SHRI S. M. BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken to assure livelihood after the abolition of Privy Purses to those employees who were working with ex-Rulers of various States;

(b) the number of such employees in various States; and

(c) whether they are being recognised as Government employees after the abolition and if not, the future of these employees?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) to (c). Since such persons were under private employment, Government cannot guarantee any relief in this regard nor can they be recognised as Government servants. However, State Governments have been addressed to consider sympathetically the applications of such of those employees as may be eligible for appointment and are found suitable in various Departments, Organisation etc. Government do not have information about the number of such employees.

ANNUAL PLAN FOR 1973-74

2291. SHRI CHINTAMANT PANIGRAHI:

DR. H. P. SHARMA:

Will the Minister of PLANNING be pleased to state:

(a) whether the Annual Plan for 1973-74 has since been prepared; and

(b) if so, its salient features?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). Discussions are being currently held with the State Governments and Central Ministries on their Annual Plans for 1973-74. After these discussions are over, the Annual Plan for 1973-74 will be prepared and placed before the House.

Pending Applications from Madhya Pradesh for Licences and Letters of Intent

2292. SHRI PHOOL CHAND VERMA:

SHRI HUKAM CHAND KACHWAL:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) how many applications for industrial licences were received during 1970-71 and how many licences/letters of intent were granted;

(b) out of them how many applications were from Madhya Pradesh and how many licences/letters of intent were granted in Madhya Pradesh;

(c) how many applications of Madhya Pradesh are pending for decision; and

(d) by when decision in these cases can be expected?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). The following statement indicates the number of applications for industrial licences received and the number of letters of intent and licences granted during 1970 and